

TO BE PUBLISHED IN THE GAZETTE OF NCT OF DELHI, PART-IV (ORDINARY)  
HIGH COURT OF DELHI AT NEW DELHI

No. 381 /Gaz./F.Judl.1(a) Powers

Dated, the 6<sup>th</sup> November 2015

**NOTIFICATION**

**POWERS**

In partial modification of this Court's Notification No.381/Gaz./F.Judl.1(a) Powers dated the 21<sup>st</sup> July 2003. Hon'ble the Chief Justice and Hon'ble Judges of the High Court of Delhi in exercise of the powers conferred by Section 25 read with Section 21(2) of the Punjab Courts Act, 1918 (as in force in NCT of Delhi), have been pleased to order that with effect from 26<sup>th</sup> October 2015, suits/cases of which the jurisdictional value exceeds Rs. 3,00,00,000/- (Rupees three lacs) but does not exceed Rs. 2,00,00,000/- (Rupees two crores) shall be presented to the District Judge, Delhi, who may either himself dispose them of or transfer them to the Court of an Additional District Judge for disposal according to law.

By Order

Sd/

(VINOD GOEL)  
Registrar General

Dated: 6<sup>th</sup> November 2015

Enst. No. 3241-60 /Gaz./F.Judl.1(a) Powers

Copy forwarded for information and necessary action to:-

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7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
12. The Joint Secretary (Public Relations Department), Govt of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi with two spare copies and hindi version, for publication in Delhi Gazette.
13. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
14. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
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19. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
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(P.K. UPBAL)  
Joint Registrar (Gazette)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI  
No. 35862-35962 Power/Gaz/2015

Dated 07/11/2015

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5. The Secretary, Bar Association, THC, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

*K. K. L...*  
Officer In-charge (Judicial Branch)  
for District & Sessions Judge (HQs)  
Delhi